

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
14-08-2024 AT 10:30 AM**

**CP (IB) No. 277/9/HDB/2019
AND
IA (IBC) (Liq) (Progress Report) 20/2024 &
IA (IBC) (Dissolution) 11/2024 in CP (IB) No. 277/9/HDB/2019
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Isgec Covema Ltd

...Operational Creditor

AND

OM Shakti Renergies Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) (Liq) (Progress Report) 20/2024

Learned Counsel Ms Meghana, for applicant present through Video Conference. This being an application to take 15th progress report on record. The same is taken on record.

Accordingly, **this application is allowed and disposed of.**

IA (IBC) (Dissolution) 11/2024

Learned Counsel Ms Meghana, for applicant present through Video Conference. For hearing, call on 30.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)